

Central Administrative Tribunal  
Principal Bench

C.P. No. 205 of 2000  
M.A. No. 1315 of 2000  
in  
O.A. No. 2724 of 1992

(A)

New Delhi, dated this the 2nd June, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldeep Singh, Member (J)

In the matter of:

Prem Chand & Others Vs. Union of India & others

Shri Prem Chand & Ors. .. Petitioners

(By Advocate: Shri Ranbir Yadav )

Versus

Shri R.U.S. Prasad,  
Director General,  
Dept. of Posts, Parliament Street,  
New Delhi & three others .. Respondents

(By Advocate: Shri D.S. Mahendru)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Heard both sides on C.P. No. 205/2000 as well  
as M.A. No. 1315/2000.

Both C.P. as well as M.A. are disposed of  
with a direction to respondents to implement the  
Tribunal's order in O. A. No. 2724/92 within two  
months from the date of receipt of a copy of this  
order.

  
(Kuldeep Singh)  
Member (J)

  
(S.R. Adige)  
Vice Chairman (A)

/GK/